

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:766  
ANSWERED ON:09.07.2009  
PRICES OF CHEMICALS AND FERTILIZERS  
Joshi Shri Mahesh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the wholesale and retail prices of important chemical fertilizers during each of the last three years; and
- (b) the policy of the Government for monitoring the retail and whole sale prices of such fertilizers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b) The maximum retail price of subsidized fertilizers in the country during the last three years has been as below:

Note: The MRP of SSP before 1st May, 2008 was fixed by respective State Governments and used to vary from State to State.

Further, Ammonium Sulphate and Triple Super Phosphate were also brought under the Concession Scheme w.e.f. 1st July 2008 and 1st April, 2008 at an MRP of Rs. 10350 per MT and Rs. 7460 per MT respectively.

The Government notifies Maximum Retail Price (MRP) for urea and indicative MRPs for other subsidized fertilizers under the Concession Scheme. The fertilizer manufacturers/importers are required to ensure sale of these subsidized fertilizers at the MRPs / indicative MRPs as notified by Government in order to be eligible to receive subsidy under the subsidy regime administered by the Department of Fertilizers. Further, under clause 21 of Fertilizer (Control) Order 1985 (FCO), it is mandatory to print the MRP on the bags of fertilizers and no person is permitted to sale material above the statutory/indicative prices. The State Governments are adequately empowered under the provisions of the Fertilizer (Control) Order 1985 to check such activities.